

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 334 of 97

Date of order 1.4.98

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Smt. Golenur Bibi

-v e r s u s -

Union of India and Ors.

For the applicant : Mr. A. Chakraborty, counsel.

For the respondents : Mr. P. Chatterjee, counsel.

O R D E R

Mr. A. Chakraborty, Id. counsel appearing on behalf of the applicant is present. I have heard Mr. Chatterjee, Id. counsel for the respondents also. Mr. Chatterjee, Id. counsel submits that in the order dated 18.3.98 the name of Mr. S. Chowdhury has been mentioned in place of his name as counsel for the respondents and also in the 2nd line of the same order Mr. Chowdhury's name has been mentioned in place of his name. I have considered the submission of Mr. Chatterjee, Id. counsel for the respondents. Accordingly the order is amended by deleting the name of Mr. S. Chowdhury from the order by substituting the name of Mr. Chatterjee. Therefore, the order may be corrected accordingly.

(D. Purkayastha)
Member (J)